


NOTICE

Advocates are requested to supply copy of paper books/interim/final orders passed by this Hon'ble High Court along with status in the 28 cases mentioned in the list below, to Reconstruction Cell, for reconstruction of burnt documents.

Sr. No.	ITA No.	Year	Titles
1.	3	1981	-
2.	2	1981	-
3.	260	2007	M/S KURUKSHETRA DARPAN PVT. LTD. V/S COMMISSIONER INCOME TAX, KARNAL AND ANR.
4.	261	2007	M/S KURUKSHETRA DARPAN PVT. LTD. V/S COMMISSIONER INCOME TAX, KARNAL AND ANR.
5.	262	2007	M/S KURUKSHETRA DARPAN PVT. LTD. V/S COMMISSIONER INCOME TAX, KARNAL AND ANR.
6.	335	2007	COMMISSIONER OF INCOME TAX JALANDHAR V/S RAJINDER KUMAR
7.	107	2008	C I T V/S M/S MAHAVIR SPINNING MILLS LTD.
8.	204	2007	C I T V/S M/S ASIA RESORTS LTD.
9.	1	1981	CIT JALANDHAR V/S HARDEV SINGH
10.	7	1980	THE C.I.T JDR V/S GURSHER SINGH
11.	2	1985	-
12.	3	1985	-
13.	10	1980	CIT JALANDHAR V/S HAZARI LAL ETC.
14.	11	1980	CIT JALANDHAR V/S HAZARI LAL ETC.
15.	21	1987	CIT V/S PARMODH KUMAR KAUSHIK F.BAD
16.	125	1999	COMMISSIONER, INCOME TAX V/S MADAN LAL
17.	7	1979	
18.	195	1999	COMMISSIONER OF INCOME TAX, ROH V/S MADAN LAL
19.	526	2005	HRY WAREHOUSING CORPORATION, V/S JOINT COMMISSIONER OF IT
20.	201	2008	DIRECTOR CIVIL AVIATION PUNJAB V/S C I T
21.	14	1985	RAJINDER SINGH KASHALYA DEVI SONEPAT V/S THE INSPECTING ASSTT. COMMR.
22.	7	1981	CIT ASR V/S DES RAJ ASR
23.	119	1996	-
24.	12	1985	-
25.	11	1993	CIT JALANDHAR V/S HARI PAL SINGH
26.	6	1979	-
27.	550	2006	-
28.	1007	2007	-


 Assistant Registrar
 Civil Revision Branch